

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 17th March, 2022

No. HCM/MJS/CP-2/Estt./ **5410** : In exercise of the powers under Section 11 (3) of the Cr. P.C., 1973 the High Court is pleased to confer the powers of the following Judicial Officers as Judicial Magistrate of the First Class with immediate effect.

Sl. No.	Name of the Officers	Designation	In-charge/ Additional Charge
1.	Ms. Ningombam Sofiarani Devi	JMFC-cum-Civil Judge, Jr. Divn., Kangpokpi	
2.	Ms. Ksh. Maheta Devi	JMFC-cum-Civil Judge, Jr. Divn., Mao	JMFC-cum-Civil Judge, Jr. Divn., Imphal West – I and Administrative Officer, Imphal East
3.	Mr. Leonid Ahanthem	JMFC-cum-Civil Judge, Jr. Divn., Noney	JMFC-cum-Civil Judge, Jr. Divn., Bishnupur
4.	Ms. Nemkholam Lungdim	JMFC-cum-Civil Judge, Jr. Divn., Kamjong	JMFC-cum-Civil Judge, Jr. Divn., Thoubal
5.	Mr. Robert Lungdim	Deputy Registrar (Judl.), High Court of Manipur	JMFC-cum-Civil Judge, Jr. Divn., Imphal West - II
6.	Mr. Phungreishung PA	JMFC-cum-Civil Judge, Jr. Divn., Ukhrul	

By Order etc

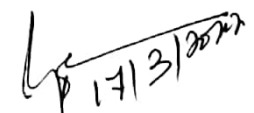
Sd/-

**(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR**

Endt. No HCM/MJS/CP-2/Estt./ **5410-320**
Copy to -

Dated, Imphal, 17th March, 2022

1. The Commissioner Law, Government of Manipur.
2. All the District & Sessions Judges/Presiding Officer/Addl. District & Sessions Judges.
3. The Registrar (Judl.)/(Vigilance)/(Admn. PM&P), High Court of Manipur.
4. The Joint Director, Manipur Judicial Academy
5. The Joint Registrar (Judl. & Bench)/(Admn. PM&P), High Court of Manipur.
6. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)
7. All the Deputy Commissioners in Manipur.
8. All the Superintendents of Police in Manipur.
9. Persons Concerned
10. All the Deputy Registrars, High Court of Manipur.
11. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur
12. The System Analyst, High Court of Manipur
- *He is requested to upload the same on the Official website.*
13. The Director, Printing & Stationery Department, Government of Manipur.
- **For publication of the Notification in the Manipur Gazettee.**
14. The Private Secretary to Hon'ble Mr. Justice L. S. Jamir.
15. The Private Secretary to Hon'ble Mr. Justice M. V. Muralidaran.
16. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
17. The Private Secretary to the Director, Manipur Judicial Academy.
18. The Private Secretary to Registrar General, High Court of Manipur.
19. The Superintendent (Estt. II), High Court of Manipur.
20. The Guard File/Notice Board/Concerned File.


**REGISTRAR GENERAL
HIGH COURT OF MANIPUR**